>Title: Need to declare Calcutta and Chennai as Class A-1 cities.

SHRI SUNIL KHAN (DURGAPUR):

I want to draw the attention of the Government as well as of the House that Calcutta & Chennai cities should be declared as Class A-I cities. The Union Govt. is giving due respect of Class A-I to Calcutta in case of city compensatory allowances to Central Government employees but depriving from the House building allowance. It is a matter of great regreat not only for the Central Government employees but also for the people of West Bengal as a whole. The total population of Calcutta as a whole are one crore eight lakhs whereas the fifty lakhs are the criteria for becoming A-I city but Calcutta has not been declared A-I city.

West Bengal Govt. has already protested in this regard and the Central Govt. employees alongwith the people of West Bengal as a whole are protesting till date to declare Calcutta A-I city.

lurge upon the Central Govt. to declare both Calcutta and Chennai as Class-A I cities immediately.